




NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	Vikram dixit	Petitioner	
	P. Mohan Kumar	counsel for Respondents 1, 2, 3 & 4	
	A. m. IZANCO	counsel for PETITIONER	

## **ORDER**

Both parties alongwith their counsel are present today. During the course of hearing both the parties agreed to file a proposal in relation to settlement between them. Both the counsel are directed to receive the said proposal from the other side and reply on the next date of hearing. Counsel for the respondent is directed to file latest bank statements and the outstanding prior to making of the offer. Put up on **19.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tarig)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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